

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/6979/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench,
Nahariagun.

Dated Guwahati, 22nd December, 2021.

Sub:- **Station leave permission.**

Ref:- No. HC(IB) –IT/I/2018(Vol-I)/ Dated 20.12.2021.

Sir,

With reference to the above, I am directed to inform you that Shri Yomge Ado, District & Sessions Judge, East Sessions Division, Tezu, Lohit District, Arunachal Pradesh has been granted **station leave permission during winter vacation from 24.12.2021 to 29.12.2021.**

A senior Judicial officer available at the station will remain in charge of his Court and office during his absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/6980-6981/A, dated , 22-12-2021

Copy to:

1. Shri Yomge Ado, District & Sessions Judge, Tezu, Lohit District,
Arunachal Pradesh.

✓ 2. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

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